

FileNo.15(31)2020/FoSCoS/RCD/FSSAI Pt.18-Part(2)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110002
Food Safety Compliance System (FoSCoS)- <https://foscoss.fssai.gov.in>

Dated, the 06th Nov, 2023

ORDER

Subject: Extension of Last Date for online submission of annual returns for the FY 2022-2023 and renewal of expired license/registration from 01.05.2023

Considering the Law and Order situations during previous months in the State of Manipur when the internet services were unavailable to the larger part of the population of the State, FSSAI has granted the extension in the following timelines:

1. Licenses/Registrations which have been expired since 1st May 2023, if renewed on or before 15th November 2023, no penalty shall be levied.
2. The deadline for the submission of Annual Returns for Licensed Manufacturers and Importers of Manipur has been extended to 15th November 2023 without any late fee.

This is with the approval of competent authority.


(Rakesh Kumar)
Director (RCD)

To,

1. All Concerned Food Business Operators
2. Regional Director, Eastern Region
3. Commissioner of Food Safety, Manipur

Copy for information to-

PS to CEO, FSSAI- For information

GOVERNMENT OF MANIPUR
DIRECTORATE OF HEALTH SERVICES

PUBLIC NOTICE

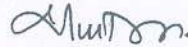
No. ORDERS/FS(MD)/DHS-2018: Whereas, in view of the volatile law and order situation in the State, the State Government had suspended the mobile data services and broadband internet services in the territorial jurisdiction of State of Manipur since 03-05-2023 and 04-05-2023 respectively. The suspension of the internet services was extended from time to time. While the suspension on broadband internet services was lifted conditionally on 25th July, 2023 by the State Government, the mobile data services are still suspended.

2. Whereas, due to suspension of internet services, the Food Business Operators have not been able to apply for renewal of their Food Licenses/ Registrations as well as to submit the annual returns (for Manufacturers and Importers) in the Food Safety Compliance System (FoSCoS) Portal of FSSAI since May, 2023. Subsequently, timely application for renewal of licenses/ registrations and submission of Annual Returns by the aggrieved FBOs could not be done which has led to accumulation of late fines/ fees.

3. Now, considering the grievances and hardships faced by the Food Business Operators, the Competent Authority had decided to allow the renewal of expired licenses/ registrations which had expired w.e.f from 1st May, 2023 without any penalty, if the concerned FBOs apply for renewal of their expired license/ registrations **on or before 15th November, 2023.**

4. Further, the last date of submission of Annual Returns by the FBOs (Licensed Manufacturers and Importers) of the State has been extended to **15th November, 2023 without any late fee.**

5. Therefore, all the concerned/ affected Food Business Operators of the State of Manipur are informed to file the renewal applications and for submission of the Annual Returns on or before 15th November, 2023 to avoid penalty or late fees.



(Dr. Kh. Sasheekumar Mangang)
Director of Health Services/
Addl. Commissioner of Food Safety,
Government of Manipur.

Copy to:

1. Commissioner (Health & FW)/ Commissioner of Food Safety, Manipur.
2. Executive Director (CS), FSSAI, New Delhi-110002.
3. Director, IPR, Government of Manipur with a request for wide publicity in the electronic and print media.
4. Station Director, AIR/ DDK Imphal with a request for wide publicity as news item for three days.
5. All Designated Officers/ State Licensing & Registering Authorities, Manipur for information and necessary action.
6. All print and electronic media to publish as news item with a request to publish for 3 days.
7. All Food Business Operators/ stakeholders.
8. Guard file.